

SPECIAL BENCH

ITEM NO. 102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 59/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	INDIABULLS COMMERCIAL CREDIT LTD V/S MADHUSUDAN MOTORS PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Raghav Dwivedi, Adv.

: For the Financial Creditor

Sh. Rahul Agarwal, Adv.

: For the Corporate Debtor

ORDER

Ld. Counsel for the parties present.

It is stated by Ld. Counsel for the Petitioner/ Financial Creditor that he may be permitted to withdraw the present petition with liberty to file fresh petition if any, and for that purpose he wants to move an application. The same may be done within one week.

Let the matter be listed on 6th April, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*